

**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE QUARTER ENDING JUNE,2019**

Sl. No.	Name of the Court	Opening Balance as on 01/04/2019	Institution from 01/04/2019 to 30/06/2019	Disposal from 01/04/2019 to 30/06/2019	Pendency at the end of June,2019
1.	HIGH COURT OF SIKKIM	02	01	--	03



*[Handwritten Signature]*  
12.07.19  
Assistant Registrar  
High Court of Sikkim  
Gangtok